

(b) if so, details thereof;

(c) impact of steps taken and the progress made in the matter; and

(d) future programmes of NCDC and IFFCO for West Bengal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c) Under the NCDC-IFFCO sponsored Scheme for the establishment of Cooperative Farmers Service Centres, selected primary agricultural credit societies (PACS) are provided with Rs. 30,000 per society by NCDC as margin money loan for raising credit for procurement, stocking and distribution of agricultural inputs and Rs. 12,000 per society by IFFCO towards purchase of agricultural equipment, furniture, fixture etc. So far, 258 PACS have already been taken up for overall development and strengthening under this scheme and an amount of Rs. 74.05 lakhs has been provided to these societies as margin loan and Rs. 30.96 lakhs as subsidy. Although the scheme has been taken up only recently the overall impact of this scheme in the State is satisfactory. In addition, NCDC provides financial assistance to PACS for distribution of consumer goods in the rural areas, on project basis, under a NCDC sponsored scheme and a Central Sector scheme. Upto 1984-85, NCDC has sanctioned Rs. 160.38 lakhs in respect of 2510 PACS under the NCDC sponsored scheme and Rs. 114.45 lakhs in respect of 1878 PACS under Central Sector Scheme. Further, the NCDC had sanctioned a programme of construction of 2026 rural godowns of 2.02 lakh tonnes capacity to be created by the PACS, till 31st March, 1985. The NCDC assistance in respect of both the schemes of rural consumer and storage would enable the PACS to have the necessary infrastructure and increase their level of operations.

(b) Under the NCDC-IFFCO scheme, already 258 PACS in the State have been developed and assisted, against the target of 120 only. Further programme may be considered on the basis of studies and

surveys. Programme for 1985-86 for NCDC envisages, in addition, strengthening and providing financial assistance to 152 new projects under the rural consumer schemes, and creation of additional storage capacity of 1 lakh tonnes at the level of PACS (1000 rural godowns) in West Bengal by 1987-88 under the NCDC-III Project. There is also a proposal to take up, under the 'District Plan Approach', integrated development of PACS as multi-purpose service organisations.

Subsidy for Fertilizers

2116. SHRI PRAKASH V. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a lot of subsidy is now going in the delivery of fertilizers;

(b) if so, the total yearly subsidy that Government bears on supply of fertilizers;

(c) whether Government propose to withdraw the subsidy; and

(d) if so, how adversely the agriculturists are going to be affected ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The total amount of subsidy borne by the Government of India during 1984-85 was of the order of Rs. 1927.31 crores.

(c) No, Sir.

(b) In view of reply at (c) above, this question does not arise.

Withdrawal of subsidy on foodgrains supplied through public distribution system

2117. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Government are considering a proposal to with-

draw subsidy from foodgrains supplied through the Public Distribution System;

(b) what would the cost of wheat and paddy per kg. when this subsidy is withdrawn;

(c) whether this will hit the poor sections badly; and

(d) whether a final decision has been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) to (d) Do not arise.

Karnataka scheme under RLEGP

2118. SHRI NARSING RAO SURYA-WANSHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Karnataka State Government had sent a scheme for Rs. 7.81 crores for taking up works under Rural Landless Employment Guarantee Programme; and

(b) if so, the further developments in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (b) No, Sir. No project for the specific amount of Rs. 7.81 crores has been received under the Rural Landless Employment Guarantee Programme from the Karnataka State Government. However, the State Government has submitted project proposals, from time to time, under the RLEGP. During the Sixth Five Year Plan Period 10 projects involving an estimated cost of Rs. 32.21 crores approximately have been approved. During 1985-86 6 projects involving an estimated cost of Rs. 29.64 crores (approx.) have been approved under the RLEGP.

Housing scheme for fishermen in Kerala

2119. SHRI T. BASHEER : Will the

Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government of Kerala have forwarded to Union Government any Housing scheme for fishermen for implementation during the Seventh Five Year Plan;

(b) if so, the details of the scheme;

(c) whether the scheme has been approved and if not, the reasons therefor; and

(d) if no decision has been taken, the time by which the decision is expected to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) Housing being a State subject, all social housing schemes are prepared and implemented by State Governments according to their local-felt needs as per the guidelines issued by the Union Government from time to time. HUDCO have, however, sanctioned five schemes of the Kerala Fishermen Welfare Corporation with a loan amount of Rs. 4 00 crores. These schemes involve construction of 20,000 dwelling units.

Doordarshan earnings through Advertisements

2120. SHRI YASHWANTRAO GADAKH PATIL ; Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the earnings of Doordarshan through advertisements and sponsored programmes during 1984-85 and 1985-86 (up-to-date);

(b) whether Doordarshan is having a commercial accounting system; and

(c) if so, the profit or loss during the two years ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) The gross earnings of Doordarshan through advertisements and sponsored programmes during 1984-85 and